regard are still under the consideration of the Municipal Corporation of Delhi.

# Boundary dispute between Maharashtra and Karnataka

### \*357.SHRIK.N.DHULAP.

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SHRI GULABBRAO PATIL: SHRI DEORAO PATIL: SHRI R. D. JAGTAP AVER-GOANKAR:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government have taken any special steps during Emergency for solving boundary dispute between Maharashtra and Karnataka; and
- (b) if so, what are the details in this reard?

THE MINISTER OF iJOME AFFAIRS (SHRI K. BRAHMANANDA REDDI): (a) and (b) The efforts of the Government to arrive at a satisfactory solution to the dispute are continuing and it would not be appropriate to give out details at this stage.

# Implementation of 20-point Programme in the Union Territory of Pondicherry

\*358. DR Z. A. AHMAD: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that the Advisory Committee of the Union Ter ritory of Pondicherry has taken a deci sion for the speedy implementation of the 20-point Programme;
- (b) if so, what are the details in this regard; and
- (c) the steps Government have taken to see that these decisions are carried out in the Union Territory?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI OM MEHTA): (a) to (c) The

function of the High Level Advisory Body constituted by the Government of Pondicherry is to review periodically the implementation of the 20-Point economic programme. The suggestions made by the Committee from time to time are considered by the Government of Pondicherry for appropriate action.

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## Filling up of posts reserved for Scheduled Tribes and Scheduled Caste\*

\*359. SHRI BHAIYA RAM MUNDA: SHRI N. H. KUMBHARE:

Will the PRIME MINISTER be pleased to state:

- (a) whether Government ore aware that large number of posts reserved for Scheduled Tribes and Scheduled Castes under different Ministries, Departments and Public Undertakings, have not been filled up and are being carried over year after year; and
  - (b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS (SHRI OM MEHTA); (a) and (b) I lay on the Table of the House a statement [See Appendix XCIV Annexure No. 67] showing the number of vacancies reserved for Scheduled Castes and Scheduled Tribes and those filled by candidates belonging to these communities in the services under the Central Government and in the services under the Public Sector Undertakings during the years 1973 and 1974. As would be seen from the statement, a large proportion of vacancies reserved for Scheduled Castes has been filled by Scheduled Caste candidates. As regards Scheduled Tribes, all the vacancies that are reserved for them have not been filled by Members of Scheduled Tribes for the reason mainly that the vacancies in the various Central Government Departments arise in different parts of the country and sufficient

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#### Government employees removed from service for doubtful integrity

534. SHRI SANAT KUMAR RAHA: Will the PRIME MINISTER be pleased to state the number of Central Government employees who have been removed from service for doubtful integrity during the Emergency period?

THE MINISTER OF STATE IN THE DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS (SHRI OM MEHTA): According to the information available up to 31-12-1975, 2044 Central Government employees have been retired from service prematurely on account of their

inefficiency and/or doubtful integrity since the promulgation of the Emergency. Besides, 28 officers of the All-India Services have also similarly been prematurely retired.

to Questions

### Production of electricity in the country

535. SHRI SALIL KUMAR GAN-GULI: Will the Minister of ENERGY be pleased to state the total quantity of electricity produced in India ir\* each State indicating the different methods of production?

THE DEPUTY MINISTER IN THE MINISTRY OF **ENERGY** (PROF. SIDDHESHWAR PRASAD); The total energy generated in India in each. State from various sources viz. hydro, thermal and nuclear during: 1974-75 is given below:

	Name of State/System		. Generation in 1974-75			
	,		Hydro (MU)	Thermal (MU)	Nuclear (MU)	Toal (oMU)
ı.	Haryana		· · · · ·	125	· ·	125
2.	Himachal Pradest		152	••.		152
3.	Jammu & Kashmir		273	19		292
4.	Punjab 5 3 30 30		487	137	• •	624
5.	Rajasthan		1198		739	1937
6.	Uttar Pradesh		1573	54 50	••	7023
7.	Gujarat		482	5182	•• : .	5664
8.	Madhya Pradesh		541	3388		3929
9.	Maharashtra		5169	5785	1546	12500
10.	Andhra Pradesh		977	2727		3704
Ħ.	Karnataka		4653			4653
12.	Tami! Nadu		3 <b>877</b>	3538		7415
13.	Kerala		2659			2659